



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल/email : helpdoc@rbi.org.in



संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, फोर्ट, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Fort, Mumbai-400001

फोन/Phone: 022- 22660502

December 09, 2021

Directions under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 (AACS) - The Adoor Co-operative Urban Bank Ltd, Adoor, Kerala- Extension of period

The Reserve Bank of India issued directions to The Adoor Co-operative Urban Bank Ltd, Adoor, Kerala under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 (AACS), vide directive DCBS.CO.PCC D-4/12.26.004/2018-19 dated November 02, 2018, from close of business on November 09, 2018 for a period of six months, which were extended from time to time, last being up to December 09, 2021 vide the directive DOR.MON/D-33/12.26.004/2021-22 dated September 07, 2021.

The Reserve Bank of India is satisfied that in the public interest, it is necessary to extend the period of operation of the aforesaid directions. Accordingly, vide the directive DOR.MON/D-51/12.26.004/2021-22 dated December 08, 2021 in exercise of powers vested in it under sub-section (1) of Section 35 A read with section 56 of the Banking Regulation Act, 1949, the Reserve Bank of India hereby directs that the directive DCBS.CO.PCC.D-4/12.26.004/2018-19 dated November 02, 2018, issued to The Adoor Co-operative Urban Bank Limited, Adoor, Kerala, the validity of which was last extended up to December 09, 2021 shall continue to apply to the bank for a further period of three months, from December 10, 2021 to March 09, 2022, subject to review. Other terms and conditions of the directive under reference, as modified from time to time, shall remain unchanged.

Press Release: 2021-2022/1333

(Yogesh Dayal)
Chief General Manager